

I. A copy (in English and Hindi) of the memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Rajasthan Electronics and Instruments Limited for the year 2004-2005. [Placed in Library. See No. L.T 218/04].

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956.

(a) Thirty-first Annual Report and Accounts of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T 219/04].

**Report and Accounts (2002-2003) of the Hindustan Prefab Ltd. New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): Sir, I lay on the table.

1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956.

(a) Fiftieth Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

2. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T 137/04].

I. **Report and Accounts (2002-2003) of Shri Lal Bhadur Sharma Rashtriya Sanskrit Vidyapeethas, New Delhi and related papers.**

II. **Report and Accounts (2002-2003) of Rashtriya Sanskrit Vidyapeetha Tirupati and related papers.**

III. **Report (2002-2003) of the Jawaharlal Nehru University, New Delhi and related papers.**

**IV. Report and Accounts (2002-2003) of Auroville Foundation, Auroville, Tamil Nadu and related papers.**

**V. Report and Account (2001-2002) of the Orissa Primary Education Programme Authority, Bhubaneshwar and related papers.**

**THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI):** Sir, I lay on the table a copy each (in English and Hindi) of the following papers:

- I. (a) Annual Report and Accounts of Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi for the year 2002-2003, together with the auditors report on the accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 173/04].
- II. (a) Annual Report and Accounts of the Rastriya Sanskrit Vidyapeetha, Tirupati, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 172/04].
- III. (a) Thrity-third Annual Report of the Jawaharlal Nehru University, New Delhi, for the year 2002-2003.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 171/04].
- IV. (a) Annual Report of the Auroville Foundation, Autotime, Tamil Nadu, for the year 2002-2003, under sub-section (3) of section 24 of the Auroville Foundation Act, 1988.
- (b) Annual Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2002-2003 and the Audit Report thereon, under sub-section (4) of section 26 of the Auroville Foundation Act, 1988.
- (c) Review by Government on the working of the above Foundation.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 174/04].

- V. (a) Annual Report and Accounts of the Orissa Primary Education Programme Authority, Bhubaneswar, for the year 2001-2002, together with Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 8894/04].
- I. Accounts (2002-2003) of the Spices Board, Cochin and related papers.
- II. Report and Accounts (2002-2003) of the Tea Board, Kolkata and related papers.
- III. Report and Accounts (2002-2003) of Indian council of Arbitration, New Delhi and related papers.
- IV. Notifications of the Ministry of Commerce and Industry.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGOVA): Sir, I lay on the Table

A copy each (in English and Hindi) of the following papers

- I. (a) Annual Accounts of the Spices Board, Cochin, for the year 2002-2003, and the Audit Report thereon, under section 25 of the Spices Board Act, 1986.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 105/04].
- II. (a) Forty-ninth Annual Report of the Tea Board, Kolkata, for the year 2002-2003.
- (b) Annual Accounts of the Tea Board, Kolkata for the year 2002-2003 and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T 251/04].
- III. (a) Thrity-eighth Annual Report and Accounts of the Indian Council of Arbitration, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 257/04].
- IV. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.